

**Central Administrative Tribunal
Jaipur Bench, Jaipur**

**C.P. No. 8/2020
O.A. No. 584/2019**

Date of decision: 25.09.2020

**Hon'ble Mr. Dinesh Sharma, Member (A)
Hon'ble Smt. Hina P. Shah, Member (J)**

Anup Kumar S/o Shri Brij Kishore, aged about 54 years R/o E-221, Vaishali Nagar, Jaipur-302021. Earlier working as Section Engineer, North Western Railway, Jaipur. (Group 'B' post) Mob.9828550709.

....Petitioner

(By Advocate: Shri Amit Mathur)

Versus

Sh. Anand Prakash, General Manager, North Western Railway, H.Q. Office, Jagatpura, Jaipur-302017.

...Respondent.

(By Advocate: Shri Anupam Agarwal)

ORDER (ORAL)

Per: Dinesh Sharma, Member (A):

Learned counsel for the petitioner submitted that the order dated 27.09.2019 passed by this Tribunal in OA No.584/2019 has been complied with. Hence, the Contempt Petition is dismissed. Notice issued to the respondent is discharged.

(Hina P. Shah)
Member (J)

(Dinesh Sharma)
Member (A)

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